

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 829, 887 & 1050 /2019 CP No.535/241/HDB/2019
NAME OF THE COMPANY	Neera & Children Trust
NAME OF THE PETITIONER(S)	Gati Ltd & 28 others
NAME OF THE RESPONDENT(S)	Neera & Children Trust & 02 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Adv	9848765475	
with Sachin Sharma	Adv.	9845866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arinash Desai Kopal S JPS Basha	Adv R-18 R-2	9908888234 9293928888	

D.V.A.S. Rao Prasad
Kalyan Chakravarthy
for R17
Adv
Advocate
960234074
Prasad

M. SRIDHAR for R22
Adv
9604188093
Sridhar

L. Arvind Reddy for R15
Adv
8498042505
Arvind

A. Venkatesh, Pramed. m
Counsel for R B-29
Adv
8008856164
Venkatesh

T. Vijaya Kumar
Adv
ORDER
8008467849
Vijaya Kumar

Counsel for Petitioners is present. Counsel for Respondents is present. We have heard the Counsel for Petitioners in part on the waiver application No. 887/2019 filed by the Petitioner. Today Counsel for Respondents filed counter for the said waiver application. List it on 02.01.2020 for further hearing.

IAs 829 & 1050 of 2019 are listed to the same date.

Member (T)

Binnu

Member (J)